

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 198 OF 2022**

IN THE MATTER OF:

NEWS ITEM PUBLISHED IN HINDUSTAN TIMES DATED 5TH MARCH 2022 TITLED “BHAGALPUR: 14 DEAD IN FIRECRACKER UNIT BLAST”

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S. No.	Particulars	Page No.
1.	Names and Details of proposed Respondents in terms of order dated 28.03.2025 passed by this Hon'ble Tribunal in the present OA.	1 - 4

**(State of Bihar through
District Magistrate, Bhagalpur)**

Through its Counsel



(Azmat H. Amanullah)

Additional Standing Counsel for the State of Bihar

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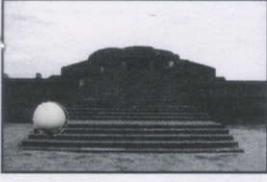
Place: New Delhi

Email: azmat.amanullah@gmail.com

Date: 03.05.2025

भागलपुर समाहरणालय

(जिला सामान्य शाखा)



Name and Addresses of the Legal representatives/next of kin of the deceased, Injured Persons, the Person Who are Responsible Person for the Blast and the Legal representatives of Lilawati Devi and Mahendra Mandal.

1- Name and Addresses of the Injured Persons as per report of Superintendent of Police Bhagalpur Vide Letter No-1696 Dt.-26-03-2025

S/N	Name Of Injured Persons	Address
1	Navin Mandal, S/O- Lt. Mahendra Mandal	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
2	Sheela Devi, W/O- Om Prakash Sah	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
3	Vaishnavi, S/O- Amit Kumar	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
4	Jaya, S/O- Om Prakash Sah	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
5	Shrawan Kumar, S/O- Lt. Kailash Prasad Sah	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
6	Rinku kumar Sah, S/O- Om Prakash Sah	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
7	Rakhi Kumar, S/O- Nirmal Kumar Sah	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
8	Soni Kumari, W/O- Amit Kumar	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur

2- Name and Addresses of the Legal representatives/next of kin of the deceased as per report of Circle Officer, Jagdishpur Vide Letter No-872 Dt.-26-03-2025

S/N	Name Of deceased Persons	Legal representatives/next of kin of the deceased	Address
1	Lilawati Devi, W/O-Lt. Shankar Mandal	None	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
2	Pinki Devi, W/O-Dilip Mandal	Dilip Mandal (Husband)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
3	Priyanshu Kumar, S/O- Deepak Mandal	Deepak Mandal (Father)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
4	Ayansh Kumar, S/O- Santosh Kumar	Santosh Kumar (Father)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
5	Mahendra Mandal, S/O- Lt. Chhathu Mandal	Navin Mandal (Son) (at Present Convicted in jail)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur



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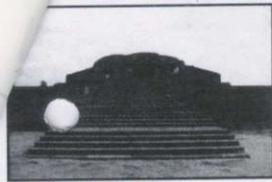
6	Sheela Devi, W/O- Mahendra Mandal	Navin Mandal (Son) (at Present Convicted in jail)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
7	Nandani Devi, W/O- Mahendra Mandal	Mahendra Mandal (Husband)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
8	Sunil@ Gore Mandal, S/O- Mahendra Mandal	Phulo Devi (Mother)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
9	Raj Kumar Sah, S/O- Lt. Bhagwan Mandal	Sharvan Kumar (Son)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
10	Rahul Kumar @ Rohit, S/O- Ram Kumar Sah	Santosh Kumar (Brother)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
11	Aarti Devi, W/O- Santosh Kumar	Santosh Kumar (Husband)	Noorpur, PS-Tatarpur, Dist-Bhagalpur
12	Moon, S/O- Manoj Mandal	Manoj Mandal (Father)	Basgadha, Dist- Munger
13	Ganesh Singh, S/O- Movli Singh	Putul Devi (Wife)	Purab Tola Sheetala Asthan, Ps- Kahalgaon, Dist- Bhagalpur
14	Urmila Devi, W/O- Baijnath Sah	Baijnath Sah (Husband), Vina Devi, Rina Devi and Renna Devi (All 3 Daughter)	Purab Tola Sheetala Asthan, Ps- Kahalgaon, Dist- Bhagalpur
15	Aaysha Mansur, D/O- Md. Mansur	Md. Mansur (Fateher)	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur

3- Name and Addresses of the Person Who are Responsible Person for the Blast as per report of Superintendent of Police Bhagalpur Vide Letter No-1696 Dt.-26-03-2025

S/N	Name Of Responsible Persons	Address
1	Lilawati Devi (Dead), W/O-Lt. Shankar Mandal	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
2	Mahendra Mandal (Dead), S/O- Lt. Chhathu Mandal	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
3	Md. Azad, S/O-Lt. Shami Alam	Chamelichak, Ps- Habibpur, Dist-Bhagalpur.

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4	Ashish Kumar Gupta, S/O-Ram Kumar Gupta	Hussainabad, Ps- Babarganj, Dist- Bhagalpur
5	Navin Mandal, S/O- Lt. Mahendra Mandal	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
6	Ashok Mandal @ Guddu Mandal , S/O- Gyanand Mandal	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur
7	Dhananjay Mandal, S/O- Lt. Kamleshwari Mandal.	Kajwalichak, PS-Tatarpur, Dist-Bhagalpur

4- Name and Addresses of the Legal representatives of Lilawati Devi and Mahendra Mandal as per report of Circle Officer, Jagdishpur Vide Letter No-872 Dt.-26-03-2025

S/N	Name Of deceased Persons	Legal representatives
1	Lilawati Devi, W/O-Lt. Shankar Mandal	None
2	Mahendra Mandal, S/O- Lt. Chhathu Mandal	Navin Mandal (Son) (at Present Convicted in jail)

Enclosure :- 1- A Report Of Superintendent of Police Bhagalpur Vide Letter No-1696 Dt.-26-03-2025

2- A Report Of Circle Officer, Jagdishpur Vide Letter No-872 Dt.-26-03-2025

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 26/3/25

वरीय उप समाहर्ता,
जिला सामान्य शाखा,
भागलपुर।